



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:20 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
41	WA/157/2020 B/O	BORSING RONGPI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K DAS MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. N UPADHAYAY (R-4) SC, IRRIGATION SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1055/2021 <b>in</b> WA/157/2020	IVY GOHAIN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR R SHARMA	MR. N UPADHAYAY (R-4) MR. P MAHANTA SC, WATER RESOURCE SC, IRRIGATION
<b>MOTION</b>				
42	WP(C)/5595/2022 B/O	MOHIT KHEMANI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM SC, G M D A SC, GDD
<b>ADMISSION</b>				
43	WA/2/2022 FIXED	JOHN RAMMAWIA <b>Versus</b> THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
44	WA/277/2022 B/O	JEewan SINGH <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2574/2022 <b>in</b> WA/277/2022	JEewan SINGH <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
<b>ORDERS</b>				
45	PIL/7/2015 WP(C) 3801/2015(D/O), FIXED	RAJEEB KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:30 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:30 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### ORDERS

12	I.A.(Civil)/1016/2017 FIXED, WITH LCR in MACApp./292755/2017	SECY. JOIJOLI SELF HELP GROUP <b>Versus</b> MOMENA BEGUM and 6 ORS,	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR.A AHMEDR- 2and3 MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
----	--	---	--	---

#### WITH

MACApp./292755/2017  
(Filing Number)

SECRETARY JOIJOLI SELF HELP GROUP  
**Versus**  
MOMENA BEGUM and 6 ORS

MR. M A SHEIKH  
MR.M HUSSAIN

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022

20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
30	WP(C)/5279/2020 FIXED	BALEN KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C
	<b>WITH</b>			
31	WP(C)/3575/2021	SANATAN TALUKDAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU. MR. I ALAM SC, N C T E SC, U G C
32	WP(C)/938/2021 FIXED	MD. MAHBUBUR RAHMAN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
	<b>WITH</b>			
33	WP(C)/1035/2021	MAHFUJUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, BTADC
34	WP(C)/5400/2021 CAVT. NO.06832/021, FIXED	DR. NIRAB KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022

9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	WP(C)/4933/2022 FIXED	DEEPSHIKHA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM
29	WP(C)/5565/2022 B/O	HARI CHANDRA KAKATI UIN 11080579 <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	ASSTT.S.G.I.
30	WP(C)/5614/2022 B/O	DIGANTA KALITA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	ASSTT.S.G.I. SC, OIL
<b>ADMISSION</b>				
31	WP(C)/2176/2022 FIXED	KHAGENDRA DEKA <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
32	WP(C)/2123/2022	PRADIP HAZARIKA <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
33	WP(C)/2215/2022	SMTI GUNADA KAKATI MAZUMDAR <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
34	WP(C)/2238/2022	KAJAL PAUL <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
<b>ORDERS</b>				
35	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	WP(C)/5351/2022 CAVT. NO.08452/022, FIXED	MADHAB CH KALITA <b>Versus</b> THE ASSAM FINANCIAL CORPORATION AND 2 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. S BORA MS J RAJKUMARI FOR CAVEATOR
22	WP(C)/5601/2022 B/O	NUR ISLAM AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
23	WP(C)/4398/2022 FIXED	MUKTI NATH RAI <b>Versus</b> THE EXECUTIVE DIRECTOR, FOOD CORPORATION OF INDIA AND 8 ORS	MR A C BORBORA MR. M SMITH	SC, F C I ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022

15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:50 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
14	WP(C)/5811/2021 WITH WP(C)/2217/2019(D/O), WITH CONT. CASE (C)/378/2019(D/O), FIXED	M/S CHOUDHURY ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
<b>ORDERS</b>				
15	WP(C)/4585/2022 FIXED	KHIROD DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	SC, P AND R.D.

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022

14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	Crl.Pet./865/2022 B/O	INNOVATIVE IDEALS AND SERVICES (INDIA) LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
50	Bail Appln./2069/2022 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST), FIXED	HALADHAR KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<b>BAIL HEARING</b>				
51	AB/3892/2021 FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
52	AB/2399/2022 FIXED.	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. M I HUSSAIN MS S PATAR N. UDDIN	PP, ASSAM
53	AB/2403/2022 (CONNECTED WITH ITEM NO. 41 IN THE DAILY CAUSE LIST), FIXED	AMINUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR K KALITA MS S A KHALIFA	PP, ASSAM
<b>ORDERS</b>				
54	Crl.A./141/2021 WITH LCR 4 FILES, B/O	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/337/2021 <b>in</b> Crl.A./141/2021	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b> CRL.A(J)/99/2020	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
52	Bail Appln./2066/2022 FIXED	ARIF AMIN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
53	Bail Appln./2132/2022 B/O	MD. AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
54	Bail Appln./1642/2022 WITH CASE DIARY, FIXED	SANKAR RAJBONSI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA	PP, ASSAM
55	Bail Appln./1835/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MOHAMMAD SHAKIB AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MS. S KAUR	PP, ASSAM
56	Bail Appln./1875/2022 FIXED	MRIDUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
57	AB/1608/2022 FIXED	SIBA SONOWAL @ SIVO SONOWAL <b>Versus</b> THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM SC, EXCISE DEPTT.
58	AB/1750/2022 FIXED	BIREN KALITA <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
59	AB/2233/2022 FIXED	SUBHENDU MUKHARJEE <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA MR. H KUMAR	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

### ORDERS

19	Review.Pet./141/2018 WITH WP(C)/5660/2009(D/O), WITH OFFICE NOTE, B/O	LONGSING TERANG and ANR <b>Versus</b> THE STATE OF ASSAM and 107 ORS	MR.B CHAKRABORTY MR.T R SARMA MR.N G KUNDU MR.L GOGOI MR.P K CHOUDHURY	MR. B ULLAH MR. P HAZARIKA MS. S MAHANTA (r- 12,13,15,21,43,46,50,51,53,55,66,68,74,82,83,85,86) MR. M MAHANTA (r- 12,13,15,21,43,46,50,51,53,55,66,68,74,82,83,85,86) MR. M K BORO MR. M K BORO MR. M AGARWALLA (R- 10,17,27,34,49,52,57,59,65,67,73,78) MR. R HAZARIKA MR. J ROY MR. H S BORAH MR. C CHAKRAVARTY MS J DAS MS J DAS MS R MAHANTA (R17) MS T DUTTA (R17) MS P GOGOI (R17) SC, EDUCATION
20	WP(C)/4867/2021 B/O	SAFIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM SC, AG

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022

11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
16	WP(C)/5995/2019 PART-HEARD, FIXED	KUSHAL CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM MS J SARMAH	SC, AGRI. DEPARTMENT
<b>ORDERS</b>				
17	I.A.(Civil)/2597/2022 B/O in WP(C)/5058/2022 <b>WITH</b> WP(C)/5058/2022	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK  MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM SC, EXCISE DEPTT.  SC, EXCISE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022

15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
38	Crl.Rev.P./79/2020 (AT 10:30 AM)	SMTI. JUNU RANI DAS <b>Versus</b> ANKUR DAS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MD M S ALI MD M S ALI
39	Crl.Rev.P./172/2022 (AT 10:30 AM)	DEEP KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
<b>WITH</b>				
40	Crl.Rev.P./168/2022	DEEP KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
<b>WITH</b>				
41	Crl.Rev.P./173/2022	FAIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
<b>WITH</b>				
42	Crl.Rev.P./174/2022	DEVENDRA KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
<b>MOTION (BA)</b>				
43	Bail Appln./2136/2022 B/O	MOHAMMED UBaidULLAH <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
<b>MOTION</b>				
44	Crl.Rev.P./428/2022 B/O	ISLAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T ISLAM MS K DAS	PP, ASSAM
45	Crl.Rev.P./430/2022 B/O	DIPANKAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P DAS MR. V N UPADHYAY MR P PRAWAR	PP, ASSAM
46	AB/2435/2022 FIXED.	NAZIMUDDIN AHMED BORA <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
<b>ADMISSION</b>				

47 Crl.Pet./597/2022 THE STATE OF ASSAM AND ANR MS. S B CHOUDHURY  
WITH LCR 2 FILES, FIXED **Versus** MR. S K DAS  
LALHRUAIZELA

**BAIL HEARING (BA)**

48 Bail Appln./2078/2022 MONJIT KUMAR BORA MR A V SINGH PP, ASSAM  
FIXED **Versus** MR W R MEDHI  
THE STATE OF ASSAM

49 Bail Appln./2087/2022 NIRMAL SARKAR MR. S C BISWAS PP, ASSAM  
FIXED **Versus** MS A DAS  
THE STATE OF ASSAM MR. P S BISWAS  
MS. J GHOSH  
MS. R DEVI

**BAIL HEARING**

50 AB/2164/2022 RAJDEEP @ RAJDIP BHUYAN MS. T SOM PP, ASSAM  
FIXED **Versus** MS. U HAZARIKA  
THE STATE OF ASSAM MR. P TELI

51 AB/2253/2022 NITUL GOGOI MR. B K MAHAJAN PP, ASSAM  
FIXED **Versus** MR. A CHAUDHURY  
THE STATE OF ASSAM MR. P K DAS  
MR. D BORA

52 AB/2404/2022 BOBIKUL @ BOBIDUL ISLAM AND ANR MR. S C BISWAS PP, ASSAM  
FIXED **Versus** MS. J GHOSH  
THE STATE OF ASSAM MR. A K DAS

**ORDERS**

53 Crl.Pet./71/2022 CHINTAMONI MAHANTA MR. P MAHANTA PP, ASSAM  
WITH LCR 1 FILE, FIXED **Versus** MS. D PAUL  
THE STATE OF ASSAM AND ANR

**WITH**  
54 Crl.Pet./782/2021 CHINTAMONI MAHANTA MR. P MAHANTA PP, ASSAM  
**Versus** MS. D PAUL  
WITH LCR 1 FILE THE STATE OF ASSAM AND ANR

55 Crl.Pet./576/2022 PANKAJ KUMAR GUPTA MR S NEOGI PP, ASSAM  
WITH SCANNED COPY OF LCR **Versus** MR. T DEURI  
(TWO FILES). FIXED, THE STATE OF ASSAM AND ANR. MS T WAPANGLA  
MR D KALITA

=====

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022

21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,30th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
16	MACApp./652/2018 FIXED	SMT ARCHANA DAS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MD. A AHMED (R1)
17	MACApp./796/2018 FIXED	MUSTT OMILA KHATUN <b>Versus</b> MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS MR R KARIM	
18	MACApp./582/2022 FIXED	JALAL UDDIN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 3 ORS. B	MR. J KALITA MR. A BARUAH MR M RAHMAN	MR. A J SAIKIA (r-1,4) MR G S BORO
19	MACApp./585/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR R ISLAM
	<b>WITH</b> I.A.(Civil)/2593/2022 <b>in</b> MACApp./585/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
20	MACApp./587/2022 FIXED	MUSSTT. RAJIA BEGUM <b>Versus</b> SRI SURJYA BH. RAYA AND 4 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MS. R D MOZUMDAR MR. A J SAIKIA MR. B KAKATI MS. C MOZUMDAR MR. S P SHARMA
21	MACApp./588/2022 FIXED	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MUSSTT JESMINARA KHATUN AND 6 ORS	MR. J C CHAUDHURY MR. A J SAIKIA MR. B KAKATI MR G S BORO SK RAMZAN ALI	MRS. P B HAZARIKA MR. S Ali
	<b>WITH</b> I.A.(Civil)/2596/2022 <b>in</b> MACApp./588/2022	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MUSSTT JESMINARA KHATUN AND 6 ORS	MR. J C CHAUDHURY	MRS. P B HAZARIKA



22	MACApp./589/2022 FIXED	SMT SHASHIDA BARMAN @ GOURI FONGLOSA AND 2 ORS <b>Versus</b> SRI ASHIM BONIK AND 2 ORS	MR M BEZBARUAH MR. A LAL MS. M BAISHYA	MR. K K BHATTA MR. K K BHATTA MR J JOHN
23	MACApp./590/2022 FIXED	SANKAR MALLICK <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS	MR. DITUL DAS MR. B J TALUKDAR	
24	MACApp./591/2022 FIXED	SMTI MAYA CHETRY AND ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. M BARUAH	

**ORDERS**

25	I.A.(Civil)/2381/2018 FIXED in MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R C PAUL MR. U SAIKIA MS L DAS MR. R K NATH
	<b>WITH</b> MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/2380/2018 in MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

**HEARING**

26	RSA/1/2016 CAVT. NO. 687/2015 WITH LCR, B/O	THE SCHOOL MANAGING COMMITTEE OF NAGAON L.P. SCHOOL and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. A B CHOUDHURY MR H R CHOUDHURY (P2,P3) MR. M A CHOUDHURY MR. M A CHOUDHURY MR. M K SHARMA MISS. P M AHMED	MR. H R KHAN MS. R CHOUDHURY SC, ELEMENTARY EDUCATION MS. S S ZIA MR D. CHAKRABORTY FOR CAVEATOR MS. L DAS
27	RSA/179/2016 WITH LCR, B/O	SRI MALAY KRISHNA CHANDA and 21 ORS <b>Versus</b> SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON MR.R DHAR	MS.P SHARMAHR- 1-9 MS.N BEGUM(R- 1-9) MRS.R CHOUDHURY(R- 1-9)
28	MACApp./687/2018 WITH LCR, FIXED	SRI MAHABIR SETHIR @ SETHIA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P SUNDI	MS S MOCHAHARI (R2) MR. S C KEYAL (ASSTT.S.G.I.) MR SISHIR DUTTA (R2) MS. M CHOUDHURY (R2) MR. C SHARMA (R2) MS M GAZLOO (R2) MR. SIDHANT DUTTA (R2)

=====

LEAVE NOTE OF ADVOCATES FOR 30/08/2022

-

-----

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022

12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
15)	MR R GOENKA	23-08-2022	To	02-09-2022
16)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
17)	MD. A J ATIA	30-08-2022	To	06-09-2022
18)	MS J KALITA	30-08-2022	To	01-09-2022
19)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
20)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
21)	MS J KALITA	02-09-2022	To	02-09-2022
22)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
23)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
24)	MR. S MITRA	29-08-2022	To	31-08-2022
25)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022